

Annexure-3

Name of the corporate debtor: OCTAGON BUILDERS & PROMOTERS PRIVATE LIMITED; Date of commencement of CIRP: 16th

April,2019;

List of creditors as on: 02-07-2026

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may beset-off	Amount of claim not admitted	Amount of claim under verification	Remarks if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1.	HDFC Bank Limited**	27-Mar-2025	53,29,185	-	-	-	No	-	-	-	-	53,29,185	
Total			53,29,185									53,29,185	

**claim has been categorized as acceptable and as per the provisions of Regulation 13(B) of CIRP Regulations, the same will be before the CoC in its 16th meeting dated 08-07-2026 for their consideration and necessary application is to be filed with the Hon'ble NCLT, Allahabad for condonation of delay in submission of these claims and allowing admission of the claims